## **Declaration and Undertaking by Director**

(with enclosures as appropriate as on -----.)

I		Personal details of Candidate	
	Α	Full Name	
	В	Date of Birth	
	С	Educational Qualifications	
	D	Background and Relevant	
		Experience	
	E	Permanent Address	
	F	Present Address	
	Г	Present Address	
	G	Director Identification Number	
		(mandatory)	
	Н	E-mail address / Telephone	
		Number	
	I	Permanent Account Number	
		under the Income Tax Act and	
		name and address of Income	
		Tax circle	
	J	Any other information relevant to	
		Directorship of the Company	
	Н	Passport Number	
		•	
II		Relevant Relationships of Candidate	
	Α	List of Relatives, if any, who are	
		connected with the CCP (Refer	
		Section 2 (77) of the Companies	
		Act, 2013)	
	D	List of entities if any, in which he	
	В	LIST OF CHUILES IF ATTY, IT WITICH HE	

		/ she is considered as being		
		interested (Other Directorships)		
		miterested (Striet Biresterships)		
		List of entities in which he / she		
	С			
		is considered as holding		
		substantial interest		
	D	Cases, if any, where the Director	Please see clause 8 of Section	
		or entities listed in II (B) and (C)	A of these directions	
		above are in default or have		
		been in default in the last five		
		years in respect of credit		
		facilities obtained from the bank		
		or any other bank		
III		Details of some key		
'''		Professional achievements in		
		the areas of		
		Technology and payment		
		system / transaction		
		processing / bank related		
		functions		
		- Human resources		
		management / legal		
		- Accounting / Finance		
IV		Proceedings, if any, against	Please see clause 8 of Section	
		the Candidate	A of these directions	
V		Any other explanation /	7. or mode an obtaine	
		information in regard to items		
		_		
		I to III and other information		
		considered relevant for		
		judging fit and proper status		
		of the Candidate		
		Undertaking		
		I confirm that the above information	n is to the best of my knowledge	
		and belief, true and complete. I undertake to keep the CCP duly informed as soon as possible, of all events which take place subsequent to my appointment and which are relevant to the		
		information provided above.		
-		intermediati provided above.		
		Disease	Ciana atuma	
		Place:	Signature	
		Date:		

VI	Remarks of Nomination Committee		
	Place:	Signature	
	1 1400.	Signature .	
	Date:		
VII	Remarks of Board of Directors of CCP		
	Place:	Signature	
		Signature	
	Date :		